

AND CIVIL SUPPLIES be pleased to state:

(a) Whether it has been decided to reduce the stock limits for pulses;

(b) If so, the details in this regard and objective thereof; and

(c) The effect on prices by such a measure?

THE MINISTER OF PARLIAMEN-

TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L.BHAGAT): (a) to (c). For maintaining supplies and for securing equitable distribution and availability of pulses at fair prices, the Government have recently amended the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Order, 1977 so as to reduce the stock limits of pulses to be stored by wholesalers and retailers. The revised stock limits effective from 27.11.1987 are as under:-

Cities	Wholesalers	Retailers
Category 'A'	750	40 All pulses
Category 'B'	600	30 taken
Category 'C'	400	20 together

If is to early to make an assessment of the effect of this amendment on the prices of pulses.

[Translation]

Embezzlement of Amount in Savings Bank Accounts in Post Office of Rajasthan Circle

4730. SHRI SHANTI DHARIWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) Whether cases of unauthorised withdrawals form savings bank accounts and other accounts in the Post Offices of Rajasthan Circle have come to the notice of Government;

(b) If so, whether any inquiry into such cases have been made;

(c) If so, the findings of the inquiry;

(d) whether any postal employees have been found to be involved in such cases;

(e) If not, whether Government propose to conduct an inquiry into such cases through C.B.I.,and

(f) If so, the what time and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Some cases of embezzlement in Saving Bank accounts were detected in Rajasthan Circle.

(b) and (c). Enquiries made in such cases revealed that withdrawals by forging signatures of the depositors and non-credit of the amount of deposits was the modus operandi.

(d) to (f) In some cases, the Extra Departmental Agents and in others, Depart-

mental employees were found involved. Disciplinary action was taken against the delinquent employees and wherever necessary cases were reported to police.

[*English*]

Central Assistance for Setting up of Mini and Micro Hydro Turbine Plants

4731. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of ENERGY be pleased to state:

(a) The names of the states which have been given Central assistance to set up micro and mini hydro turbine plants in 1987-88;

(b) The number of micro and mini hydro turbine plants proposed to be set up in the those States:

(c) The amount provided to those States for the above purpose; and

(d) The details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (d). The information is being collected and will be laid on the Table of the House.

Special Pay to Officers of Departments of Posts and Telecommunications

4732. SHRI DAL CHANDER JAIN: Will the Minister of COMMUNICATION be pleased to state:

(a) Whether the officers working under Directorate/Planning Offices, either in Telecom or Postal Departments are given Special Pay over and above their pay scales; and

(b) If so, the steps proposed to be taken to ensure that officers working in Planning Offices of Postal (Civil Wing) Department or Telecommunications Department are also paid special Pay.?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV):

(a) TELECOM.

In case of Department of Telecom., all officers upto the level of Junior Administrative Grade (Ordy./S.G.) who are posted in the Directorate are given special pay in consideration of the specific addition to work/responsibility attached to the posts in the Headquarters Organisation.

In Telecom. Circles, Officers of Senior Time Scale Group 'A' of Indian Telecom. Services while holding posts of Assistant General Managers (Planning) are given special pay over and above the scale of pay.

POSTAL

Ground 'A' Officers when posted to Headquarters Organisation of their respective Departments got special pay at prescribed rates under general orders issued by the Ministry of Finance.

Other officers working in the Directorate or field officers are given special pay or specially arduous nature of duties or a specific addition to the work or responsibility on case-to-case basis under the Fundamental Rule 9 (26).

(b) TELECOM:

There is no proposal for extending the eligibility for special pay to other planning Officers in the Telecom. Circles including Civil Wing.